



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 17.04.2025

### NOTICE

Please take notice that the following matters listed in the Court – IV on 16.04.2025 & 17.04.2025 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024  <b>Part Heard</b>	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	16.04.2025	13.05.2025
2.	Comp. App. (AT) (Ins) No. 1405 of 2023 & I.A. No. 5029, 5030 of 2023	Kotak Mahindra Bank Ltd. Vs. Kew Precision Parts Pvt. Ltd.	16.04.2025	13.05.2025
3.	Comp. App. (AT) (Ins) No. 1038 of 2024	Vinay Gupta Vs. Oswal Minerals Ltd. & Anr.	16.04.2025	13.05.2025
4.	Comp. App. (AT) (Ins) No. 1110 of 2024 & I.A. No. 5646, 6627 of 2024  <b>With</b>	Vistra ITCL (India) Ltd. Vs. Vithal Madhukar Dahake (RP of Radius Estate Projects Pvt. Ltd.)	16.04.2025	14.05.2025

<b>5.</b>	Comp. App. (AT) (Ins) No. 1801 of 2024 & I.A. No. 6576, 6577 of 2024	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Vithal M. Dahake Resolution Professional of Radius Estate Projects Pvt. Ltd.  <b>With</b>	<b>16.04.2025</b>	<b>14.05.2025</b>
<b>6.</b>	Comp. App. (AT) (Ins) No. 1804 of 2024 & I.A. No. 7674 of 2024	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Vithal M. Dahake & Anr.	<b>16.04.2025</b>	<b>14.05.2025</b>
<b>7.</b>	Comp. App. (AT) (Ins) No. 1583 of 2024 & 342, 349 of 2025	Siddharth Gupta Vs. Isinox Ltd. (Through the IRP Gauri Pankaj Deshpande) & Anr.	<b>16.04.2025</b>	<b>26.05.2025</b>
<b>8.</b>	Comp. App. (AT) (Ins) No. 1640 of 2024 & I.A. No. 5985, 5986, 5987, 5988 of 2024	Ramson Rodrigues & Ors. Vs. Ashvi Developers Pvt. Ltd.	<b>16.04.2025</b>	<b>14.05.2025</b>
<b>9.</b>	Comp. App. (AT) (Ins) No. 1701 of 2024	Rajeev Gupta Vs. Karur Vysya Bank & Anr.	<b>16.04.2025</b>	<b>15.05.2025</b>
<b>10.</b>	Comp. App. (AT) (Ins) No. 2213 of 2024	Manoj Seth Vs. Larsen & Toubro Ltd.	<b>16.04.2025</b>	<b>26.05.2025</b>

<b>11.</b>	Comp. App. (AT) No. 84 of 2022	Pitamberdas R. Ruchandani Vs. Radhakrishna B. Ruchandani & Ors.	<b>16.04.2025</b>	<b>16.05.2025</b>
<b>12.</b>	Competition App. (AT) No. 44 of 2022 & I.A. No. 3646, 3647, 3648 of 2022	Keshav Bihani Vs. Competition Commission of India & Anr.  <b>With</b>	<b>16.04.2025</b>	<b>10.07.2025</b>
<b>13.</b>	Competition App. (AT) No. 45 of 2022 & I.A. No. 3650, 3651, 3653 of 2022	Hari Narayan Bihani Vs. Competition Commission of India	<b>16.04.2025</b>	<b>10.07.2025</b>
<b>14.</b>	Comp. App. (AT) (Ins) No. 702 of 2020  <b>Part Heard</b>	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	<b>16.04.2025</b>	<b>23.04.2025</b>
<b>15.</b>	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024  <b>Part Heard</b>	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	<b>16.04.2025</b>	<b>23.04.2025</b>
<b>16.</b>	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1247, 1721, 1839 of 2025  <b>Part Heard</b>	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	<b>16.04.2025</b>	<b>16.05.2025</b>

17.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata  <b>With</b>	16.04.2025	19.05.2025
18.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata  <b>With</b>	16.04.2025	19.05.2025
19.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	16.04.2025	19.05.2025
20.	Comp. App (AT) (Ins) No. 1410 of 2019  <b>Part Heard</b>	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	16.04.2025	20.05.2025
21.	Comp. App (AT) (Ins) No. 1503 of 2019  <b>Part Heard</b>	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.  <b>With</b>	16.04.2025	20.05.2025
22.	Comp. App. (AT) (Ins) No. 26-27 of 2020  <b>Part Heard</b>	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	16.04.2025	20.05.2025
23.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer  <b>With</b>	16.04.2025	20.05.2025

24.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer  <b>With</b>	16.04.2025	20.05.2025
25.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr.  <b>With</b>	16.04.2025	20.05.2025
26.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	16.04.2025	20.05.2025
27.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr.  <b>With</b>	16.04.2025	20.05.2025
28.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr.  <b>With</b>	16.04.2025	20.05.2025
29.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr.  <b>With</b>	16.04.2025	20.05.2025
30.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	16.04.2025	20.05.2025

<b>31.</b>	Comp. App. (AT) (Ins) No. 1041 of 2024 & I.A. No. 3782, 3783, 3784 of 2024  <b>Part Heard</b>	Suraksha Realty Ltd. Vs. Amit Gupta Resolution Professional of Mahavir Roads and Infrastructure Pvt. Ltd. & Anr.	<b>17.04.2025</b>	<b>15.05.2025</b>
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By order of Hon'ble Chairperson  
-Sd/-  
Registrar